

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/10/IB/2018
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : NETHERLANDS OPERATING CO B.V
NAME OF THE RESPONDENT(S) : VENKATRAMAN RAO NAGARAJAN & 1
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
----- REPRESENTATION BY WHOM -----			

1. Mr. PAWAN JHABAKH
(9686603576)

COUNSEL FOR THE
- APPLICANT

K.P. Jhabalk.

ORDER

Counsel for Applicant present and prayed for time to file the affidavit of service. At request, time is enlarged. Put up on 21.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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